

BENCH-I

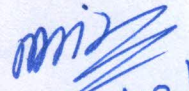
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

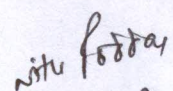
C.P.(IB) No.549/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Badjate Stock & Shares Pvt.Ltd.-Versus-Snowblue Trexim Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

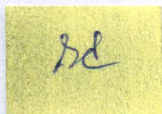
1	ABITYA SHARMA ADVOCATE	CORPORATE DEBTOR	 04/12/17
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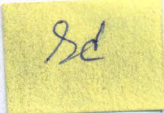
1.	NITU PODDAR, PCS	}	Applicant	 4/12/17
2.	BARSHA DIKSIT, PCS			

ORDER

Ld. Counsel for the operation creditor and the corporate debtor are present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)